NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI TXXX AXX TDIDIMAL HELD ON 12/10/2017 AT 10 30 AM

SHRI S. V	/IJAYARAGHAVAN, MEMBER - TE	CHNICAL
APPLICATION NUMBER	: CA/ /2017	
PETITION NUMBER	: TCP/163/2016	
NAME OF THE PETITIONER(S)	: Arti Meenakshi Muthiah	
NAME OF THE RESPONDENT(S)	: M/s MCTM Global Investment others	s Private Limited & 3
UNDER SECTION	: 397/398	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHO	- M
T.K.13haskar	Counsel for Petitioner	Q 1
T.K.18hagkar Peiyadaeshini Alchil Keeethi	Counsel for respondent	A. Saulee M
Santhana		
Knishnom.		to A.
. H. Kavitha Surana	Coursel for Respondents	Conte

ORDER

Counsels for both the parties are present. Counsel for the Petitioner submitted the arguments in part and prayed for time for making more submissions and filing the list of the case law to be cited. At request, time is enlarged. Put up on 09.11.2017 at 10.30 A.M.

-8d-MEMBER (TECHNICAL) ghk

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- sel -MEMBER (JUDICIAL)